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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No. 1045/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES: M/s. Plus Tech Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv. Ajit Singh Tawar	Advocate for Applicants	

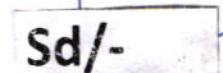
ORDER

CSA No. 1045/230-232/NCLT/MB/MAH/2017

CSA No. 1046/230-232/NCLT/MB/MAH/2017

The Company Applications are allowed, vide separate order.

  
V. NALLASENAPATHY  
Member (Technical)

  
B.S.V. PRAKASH KUMAR  
Member (Judicial)